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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|----------------|-----------------|---|
| CP(IB) No.72/BB/ 17 | - | For hearing | Rule 6 of IB | Next Radio Ltd Vs JustAdzl nformedia Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

ORDER

Proxy Counsel for Petitioner is present. He requested time on behalf of regular Counsel for intimating the Tribunal the next course of action as notice could not be served on Corporate Debtor. List it on 12.02.2018 finally.


Member (T)


Member (J)